

Form 1 (Punjab) List of cases e-filed during the month of May, 2026									
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
1		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
7		Perozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

April 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of May, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
1	CJ(SD), Faridkot Court No.3	Faridkot	CS/925/2025	State Bank of India Vs Gurdeep Singh	R.S.Kakkar	22.09.2025	14.05.2026
2	CJ(SD), Faridkot Court No.3	Faridkot	CS/924/2025	State Bank of India Vs Sukhmander Singh	R.S.Kakkar	22.09.2025	15.05.2026
3	AD&SJ-II, Faridkot Court No.18	Faridkot	ARB/79/2026	Jaswinder Singh Vs Govt of India and ors	M.S.Sodhi	05.05.2026	05.05.2026
4	AD&SJ-II, Faridkot Court No.18	Faridkot	ARB/80/2026	Lakhveer Singh Vs Govt.of India and ors	M.S.Sodhi	05.05.2026	05.05.2026
5	AD&SJ-II, Faridkot Court No.18	Faridkot	ARB/77/2026	Balwinder Singh Vs Govt. of India	M.S.Sodhi	04.05.2026	04.05.2026
6	AD&SJ-I, Faridkot Court No.19	Faridkot	CA/55/2026	M/S S.K. Industries through Rajeev Kumar Vs Ashok Kumar Jain and ors	R.K.Singla	04.05.2026	04.05.2026
7	AD&SJ-II, Faridkot Court No.18	Faridkot	CA/56/2026	Harpreet Kaur Vs Jaspal Kaur and ors	M.S.Sodhi	05.05.2026	05.05.2026
8	CJ(JD), Faridkot Court No.13	Faridkot	CS/483/2026	Union Bank of India Vs Pargat Singh and ors	Neeraj Singla	02.05.2026	02.05.2026
9	ACJ(SD), Faridkot Court No.6	Faridkot	CS/485/2026	Union Bank of India Vs Pargat Singh and ors	Neeraj Singla	02.05.2026	02.05.2026
10	CJ(SD), Faridkot Court No.3	Faridkot	CS/486/2026	Canara Bank Vs Manjinder Singh and ors	Neeraj Singla	02.05.2026	02.05.2026
11	CJ(JD), Faridkot Court No.14	Faridkot	CS/405/2026	State Bank of India Vs Satkaran Singh	R.S.Kakkar	15.04.2026	02.05.2026
12	CJ(JD), Faridkot Court No.14	Faridkot	CS/494/2026	Bhupinder Singh Vs State of Punjab and ors	Vikas Tandon	05.05.2026	05.05.2026
13	ACJ(SD), Faridkot Court No.7	Faridkot	CS/511/2026	Harjinder Singh Vs Satinderpal Singh	Mangat Arora	07.05.2026	07.05.2026
14	CJ(SD), Faridkot Court No.3	Faridkot	CS/544/2026	State Bank of India Vs Neela Singh	S.V.Singh	13.05.2026	13.05.2026
15	ACJ(SD), Faridkot Court No.7	Faridkot	CS/543/2026	State Bank of India Vs Lakhveer Kaur	S.V.Singh	13.05.2026	13.05.2026
16	CJ(JD), Faridkot Court No.14	Faridkot	CS/510/2026	Union Bank of India Vs Resham Singh and ors	Neeraj Singla	07.05.2026	07.05.2026
17	CJ(JD), Faridkot Court No.15	Faridkot	CS/300/2026	State Bank of India Vs Jashanpreet Kaur	R.S.Kakkar	18.03.2026	07.05.2026
18	CJ(JD), Faridkot Court No.14	Faridkot	CS/422/2026	State Bank of India Vs Sikander Singh	R.S.Kakkar	18.04.2026	08.05.2026
19	ACJ(SD), Faridkot Court No.6	Faridkot	CS/327/2026	State Bank of India Vs Daljeet Kaur	R.S.Kakkar	24.03.2026	08.05.2026
20	ACJ(SD), Faridkot Court No.6	Faridkot	CS/328/2026	State Bank of India Vs Vikramjeet Singh	R.S.Kakkar	24.03.2026	08.05.2026
21	ACJ(SD), Faridkot Court No.6	Faridkot	CS/527/2026	State Bank of India Vs Harjinder Singh	R.K.Goyal	11.05.2026	11.05.2026
22	CJ(JD), Faridkot Court No.15	Faridkot	CS/530/2026	State Bank of India Vs Raveen Kumar	R.K.Goyal	11.05.2026	11.05.2026
23	CJ(JD), Faridkot Court No.15	Faridkot	CS/529/2026	State Bank of India Vs Jagsir Singh	R.K.Goyal	11.05.2026	11.05.2026
24	CJ(JD), Faridkot Court No.13	Faridkot	CS/532/2026	State Bank of India Vs Kiran Bala	R.K.Goyal	11.05.2026	11.05.2026
25	CJ(JD), Faridkot Court No.13	Faridkot	CS/531/2026	State Bank of India Vs Mandeep Kaur	R.K.Goyal	11.05.2026	11.05.2026
26	CJ(SD), Faridkot Court No.3	Faridkot	CS/526/2026	State Bank of India Vs Rachhpal Singh	R.K.Goyal	11.05.2026	12.05.2026
27	ACJ(SD), Faridkot Court No.7	Faridkot	CS/552/2026	Jaspal Kaur Vs Bahadur Singh	Mangat Arora	14.05.2026	14.05.2026
28	ACJ(SD), Faridkot Court No.7	Faridkot	CS/535/2026	Yograman Arora Vs LE Khanna Jewelers through Meenu Paul Khanna	Jatinder Marria	12.05.2026	12.05.2026
29	CJ(SD), Faridkot Court No.14	Faridkot	CS/555/2026	State Bank of India Vs Resham Singh	S.V.Singh	15.05.2026	15.05.2026

April 2 (Punjab) List of cases in which e-Payment of Court fees was made during the month of May, 2026							
30	ACJ(SD), Faridkot Court No.6	Faridkot	CS/562/2026	State Bank of India Vs Natha Singh	S.V.Singh	15.05.2026	15.05.2026
31	CJ(SD), Faridkot Court No.3	Faridkot	CS/559/2026	State Bank of India Vs Shamsher Singh	Jatinder Bansal	15.05.2026	15.05.2026
32	CJ(SD), Faridkot Court No.3	Faridkot	CS/560/2026	State Bank of India Vs Ram Singh	S.V.Singh	15.05.2026	15.05.2026
33	ACJ(SD), Faridkot Court No.7	Faridkot	CS/556/2026	State Bank of India Vs Angrej Singh	S.V.Singh	15.05.2026	15.05.2026
34	CJ(SD), Faridkot Court No.3	Faridkot	CS/548/2026	Gursewak Singh Vs Gamdoor Singh	Atul Gupta	14.05.2026	14.05.2026
35	CJ(JD), Faridkot Court No.15	Faridkot	CS/550/2026	Gursewak Singh Vs Rupinderjeet Kaur	Atul Gupta	14.05.2026	14.05.2026
36	ACJ(SD), Faridkot Court No.7	Faridkot	CS/557/2026	State Bank of India Vs Harjinder Singh	S.V.Singh	15.05.2026	15.05.2026
37	CJ(JD), Faridkot Court No.15	Faridkot	CS/554/2026	Ajay Kumar Vs Advanta Enterprises Ltd	Amit Gupta	14.05.2026	14.05.2026
38	CJ(SD), Faridkot Court No.14	Faridkot	CS/558/2026	Kulwant Singh Vs Gobind Singh	Mangat Arora	15.05.2026	15.05.2026
39	ADJ-I, Faridkot Court No.19	Faridkot	EXE/120/2026	HDFC Bank Ltd Vs Sukhdeep Kaur	S.V.Singh	16.05.2026	16.05.2026
40	ACJ(SD), Faridkot Court No.6	Faridkot	EXE/100/2026	HDFC Bank Ltd Vs Arshdeep Singh and ors	S.V.Singh	16.05.2026	16.05.2026
41	CJ(JD), Faridkot Court No.15	Faridkot	EXE/101/2026	HDFC Bank Ltd Vs Gurbachan Singh	S.V.Singh	16.05.2026	16.05.2026
42	CJ(SD), Faridkot Court No.3	Faridkot	CS/981/2025	State Bank of India Vs Balvir Singh	R.K.Goyal	06.10.2025	20.05.2026
43	CJ(JD), Faridkot Court No.13	Faridkot	CS/456/2026	State Bank of India Vs Jaspreet Singh	R.K.Singla	28.04.2026	21.05.2026
44	CJ(JD), Faridkot Court No.13	Faridkot	CS/457/2026	State Bank of India Vs M/s Raman Glass House through Raman Dua and ors	R.K.Goyal	28.04.2026	21.05.2026
45	ACJ(SD), Faridkot Court No.7	Faridkot	CS/579/2026	Sandeep Singh Vs Karam Singh alias Kaka and ors	Mangat Arora	21.05.2026	21.05.2026
46	ADJ-II, Faridkot Court No.18	Faridkot	CA/61/2026	Tarsem Kumar Vs Rajinder Kaur	N.K.Maheswari	22.05.2026	22.05.2026
47	ACJ(SD), Faridkot Court No.6	Faridkot	CS/507/2026	State Bank of India Vs Baldev Singh	R.K.Goyal	06.05.2026	22.05.2026
48	ACJ(SD), Faridkot Court No.7	Faridkot	CS/595/2026	Kamaljeet Singh Vs Swaranjit Kaur	Sandeep Khosla	25.05.2026	25.05.2026
49	CJ(SD), Faridkot Court No.3	Faridkot	CS/335/2026	State Bank of India Vs Paramjit Singh	R.S.Kakkar	24.03.2026	27.05.2026
50	ACJ(SD), Faridkot Court No.6	Faridkot	CS/500/2026	State Bank Of India Vs Maghar Singh	R.S.Kakkar	06.05.2026	27.05.2026
51	D&SJ, Faridkot Court No.1	Faridkot	CA/69/2026	Sukhmander Singh Vs Gurjant Singh	Mangat Arora	29.05.2026	29.05.2026
52	CJ(JD), Faridkot Court No.15	Faridkot	CS/460/2026	State Bank of India Vs Sourav Agency and ors	R.K.Singla	28.04.2026	29.05.2026
53	ACJ(SD), Faridkot Court No.6	Faridkot	CS/616/2026	Devi Chand Ram Kumar and ors Vs Nirmal Singh	Aayush Goyal	29.05.2026	29.05.2026
54	ACJ(SD), Faridkot Court No.7	Faridkot	CS/618/2026	Devi Chand Ram Kumar and ors Vs Jasmail Singh	Aayush Goyal	29.05.2026	29.05.2026
55	CJ(SD), Faridkot Court No.3	Faridkot	CS/624/2026	Manpreet Singh Vs Satpal Singh	Dilmanpreet Singh	29.05.2026	29.05.2026
56	CJ(JD), Faridkot Court No.14	Faridkot	CS/623/2026	State Bank of India Vs Angrej Singh	R.K.Goyal	30.05.2026	30.05.2026
		Fatehgarh sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab) List of cases in which Electronic Service of Process has taken place during the month of May, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1		Amritsar	Nil	Nil	Nil	Nil	Nil
2		Barnala	Nil	Nil	Nil	Nil	Nil
3		Bathinda	Nil	Nil	Nil	Nil	Nil
4		Faridkot	Nil	Nil	Nil	Nil	Nil
5		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
6		Fazilka	Nil	Nil	Nil	Nil	Nil
7		Ferozepur	Nil	Nil	Nil	Nil	Nil
8		Gurdaspur	Nil	Nil	Nil	Nil	Nil
9		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
10		Jalandhar	Nil	Nil	Nil	Nil	Nil
11		Kapurthala	Nil	Nil	Nil	Nil	Nil
12		Ludhiana	Nil	Nil	Nil	Nil	Nil
13		Mansa	Nil	Nil	Nil	Nil	Nil
14		Moga	Nil	Nil	Nil	Nil	Nil
15		Pathankot	Nil	Nil	Nil	Nil	Nil
16		Patiala	Nil	Nil	Nil	Nil	Nil
17		Rupnagar	Nil	Nil	Nil	Nil	Nil
18		SAS Nagar	Nil	Nil	Nil	Nil	Nil
19		Sangrur	Nil	Nil	Nil	Nil	Nil
20		SBS Nagar	Nil	Nil	Nil	Nil	Nil
21		Sri Muksar Sahib	Nil	Nil	Nil	Nil	Nil
22		Tarn Taran	Nil	Nil	Nil	Nil	Nil
23		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of May, 2026						
Str.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muksar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of May, 2026							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/676/2024	PUBLIC WORKS DEPARTMENT Vs M/S ROHAN RAJDEEP HIGHWAYS LIMITED	PP FOR STATE(P),	04-09-2024	04-05-2026
2	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/809/2022	M/S ROHAN RAJDEEP HIGHWAYS LIMITED Vs STATE OF PUNJAB	Parveen Moudgil(P),	23-11-2022	04-05-2026
3	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/633/2023	STATE OF PUNJAB Vs ABOHAR POWER GENERATION P LTD	PP(P),	11-10-2023	06-05-2026
4	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/636/2023	STATE OF PUNJAB Vs ABOHAR POWER GENERATION P LTD	PP(P),	11-10-2023	06-05-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
27	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/328/2016	AMARJEET KAUR Vs PUNJAB AGRO INDUSTRIES CORPORATION LTD	RAKESH BHATIA(P),	01-07-2016	07-05-2026
28	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/126/2016	THE PUNJAB STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs MS JK ENTERPRISES	ANUJ AHLUWALIA(P),	26-02-2016	07-05-2026
29	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/130/2016	MS JK ENTERPRISES JALANDHAR Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LIMITED	Munish Kumar(P),	01-03-2016	07-05-2026
30	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/898/2021	GAURAV LUTHRA Vs KOTAK MAHINDRA PRIME LTD	H.P.S. ISHAR(P),Sukhbir Singh(R),	23-12-2021	08-05-2026
31	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/22/2026	UMESH KUMAR Vs PUNJAB STATE POWER CORPORATION LTD	Tanvi Aggarwal(P),	31-01-2026	11-05-2026
32	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/636/2022	GURU RAM DASS RICE MILLS Vs PUNJAB STATE WAREHOUSING CORPORAION LTD	MANPREET SINGH DUA(P),	03-09-2022	11-05-2026
33	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/977/2019	SEEMA BANSAL Vs SHRI RAM CITY UNION FINANCE LIMITED	Ravi Parkash(P),Rajesh K Sharma(R),	03-08-2019	13-05-2026
34	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/991/2018	PARVEEN KUMAR BHIM SAIN Vs THE PUNJAB STATE CIVIL SUPPLY CORPORATION LTD	S.P. Garg(P),	01-12-2018	15-05-2026
35	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/485/2020	THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD Vs HANSUNG INDUSTRIAL CO LTD	Rajesh K Sharma(P),	29-07-2020	15-05-2026
36	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/313/2023	SIRHIND COTTON MILLS Vs THE PUNJAB STATE COOPERATIVE SUPPLY AND MARKETING FEDERATION LTD	LOVEDEV SINGH(P),	10-05-2023	16-05-2026
37	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/285/2023	POST GRADUATE INSTITUTE OF MEDICAL INSTITUTE OF MEDICAL AND RESEARCH Vs SPS INFRABUILD PVT LTD	Anita ahuja(Ms)(P),Kamal Kant(R),	27-04-2023	18-05-2026
38	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/15/2026	AIRPORTS AUTHORITY OF INDIA Vs M/S FLEMINGO DUTY FREE SHOP PRIVATE LIMITED	Vijay Guleria(P),	22-01-2026	19-05-2026
39	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/662/2024	M/S KULWINDER SINGH AND CO Vs CHIEF ENGINEER (NORTH)	Harnek Singh(P),	20-08-2024	20-05-2026
40	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/129/2025	ANDRITZ HYDRO PRIVATE LIMITED Vs BHAKRA BEAS MANAGEMENT BOARD	Vipul Joshi(P),	15-09-2025	20-05-2026
41	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/130/2025	BHAKRA BEAS MANAGEMENT BOARD Vs M/S ANDRITZ HYDRO PRIVATE LIMITED	Amar Vivek(P),	17-09-2025	20-05-2026
42	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/451/2019	THE HARYANA STATE CO-OPERATIVE SUPPLY AND MERKETING FEDERATION LTD Vs M/S NATIONAL COLLATERAL MANAGEMENT SERVICES LTD	P.S.RANA(P),	18-04-2019	20-05-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
43	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/113/2025	STATE OF HARYANA Vs M/S KRISHNA CONSTRUCTION CO	Aswinie Kumar Bansal(P),	02-09-2025	21-05-2026
44	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/731/2018	STATE OF HARYANA Vs M/S MAAN BUILDERS	Kamal Kant(P),	28-08-2018	21-05-2026
45	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/490/2020	DAPINDER DUGGAL Vs DAIMLER FINANCIAL SERVICES INDIA P LTD	K.P.S. DHILLON(P),	07-08-2020	22-05-2026
46	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/103/2023	PUNJAB STATE POWER CORPORATION LTD Vs PHOTON SUNBEAM P LTD	AJAY SINGH BHATTIAN(P),	10-02-2023	22-05-2026
47	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/97/2020	M/S IS PROTEINS PVT LTD Vs M/S NEEHARIKA OILS	Kamal Kant(P),	24-01-2020	25-05-2026
48	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/857/2018	NATIONAL INSURANCE COMPANY LTD Vs M/S A V COTTEX LTD	Nitin Gupta(P),	09-10-2018	26-05-2026
49	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/427/2013	EMMSON INTERNATIONAL LTD Vs PUNJAB STATE WAREHOUSING CORPORATION		15-09-2010	26-05-2026
50	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/15/2025	M/S VIJ ENGINEERS AND CONSULTANTS PVT LTD Vs PUNJAB GENCO LTD	S.P Garg(P),	05-02-2025	27-05-2026
51	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/909/2018	M/S PUNJAB RICE MILLS Vs PUNJAB STATE WAREHOUSING CORPORATION LTD	VISHAL SODHI(P),	20-09-2018	27-05-2026
52	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/95/2022	UNION OF INDIA Vs RAJA RAM AND SONS PVT LTD	Kamal Kant(P),	18-02-2022	27-05-2026
53	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/484/2020	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs SREI INFRASTRUCTURE FINANCE LTD	SHOBIT PHUTELA(P),	24-07-2020	27-05-2026
54	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/483/2020	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs SREI INFRASTRUCTURE FINANCE LTD	SHOBIT PHUTELA(P),	24-07-2020	27-05-2026
55	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/165/2025	NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION TECHNOLOGY Vs M/S SREI INFRASTRUCTURE FINANCE LIMITED		01-11-2025	27-05-2026
56	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/89/2025	SMART CHIP PVT LTD Vs DEPARTMENT OF TRANSPORT	Anand kumar Bishnoi(P),	18-07-2025	27-05-2026
57	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/141/2025	NATIONAL INSTITUTE OF ELECTORNICS AND INFORMATION Vs SREI INFRASTRUCTURE FINANCE LIMITED		04-10-2025	27-05-2026
58	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/19/2026	M/S SUTLEJ CONSTRUCTION LTD Vs PUNJAB MANDI BOARD	Naresh S. Rana(P),	28-01-2026	29-05-2026
59	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/487/2022	SAROVAR HOTELS P LTD Vs JAMES HOTELS LTD	PRTIM SINGH SAINI(P),	24-05-2022	29-05-2026
60	Ms.Harinder Sidhu, ADJ	CHANDIGARH	ARB/422/2024	TELECOMMUNICATIONS CONSULTANTS INDIA LIMITED Vs PUBLIC WORKS DEPARTMENT	KUNWAR RAJAN(P),	28-03-2024	29-05-2026

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
61	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/746/2017	PUNJAB SMALL INDUSTRIES EXPORT CORPORATION PRIVATE LIMITED Vs RAJ KUMAR AND COMPANY	RC SHARMA	09-10-2017	29-05-2026
62	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/199/2018	M/S KISSAN RICE AND GENERAL MILLS Vs PUNJAB AGRO FOOD GRAINS CORPORATION LTD	NARESH RANA	05-04-2018	27-05-2026
63	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/757/2018	GT GENERAL MILL Vs THE PUNJAB AGRO FOODGRAINS CORPORATION	SANJEEV DHIMAN	13-09-2018	07-05-2026
64	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/1093/2018	CHIEF ENGINEER CHANDIGARH ADMINISTRATION Vs KAPCON PROJECT PVT LTD	GP	18-12-2018	27-05-2026
65	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/571/2021	TAJPUR RICE AND GENERAL MILLS VS PB STATE WAREHOUSE	JASWINDER SINGH LITT	15-12-2021	12-05-2026
66	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/217/2018	M/S SUDARSHAN RICE MILLS VS PB STATE CIVIL SUPPLIES	KANWALJIT SINGH	08-04-2018	08-05-2026
67	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/681/2024	PUNJAB WATER SUPPLY AND SEWERAGE BOARD Vs M/S ANAND PROJECTS	AJAYPAL SINGH	16-09-2024	27-05-2026
68	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/940/2019	M/S MALHOTRA RICE VS THE PB STATE COOP SUPPLY	MANJIT SINGH	24-07-2019	20-05-2026
69	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/684/2024	THE STATE OF PUNJAB Vs M/S HARDEV SINGH AND COMPANY	GP	16-09-2024	26-05-2026
70	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/685/2024	THE STATE OF PUNJAB Vs M/S HARDEV SINGH AND CO.	GP	16-09-2024	26-05-2027
71	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/327/2018	MANAGING DIRECTOR PUNJAB LAND DEVELOPMENT AND RECLAMATION CORPORATION Vs RAJASTHAN STATE MINES AND MINERALS LTD	MANJIT SINGH	30-10-2024	15-05-2026
72	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/46/2026	BORDER FENCING DIVISION VSM/S P K VERMA AND CO	BS KANWAR	05-12-2024	20-05-2026
73	DR.HARPREET KAUR, ADJ	CHANDIGARH	ARB/179/2025	ATUL WALIA VS SGI POWER	TUSHAR ARORA	09-12-2024	17-05-2026

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